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Title: Introduction of the Indira Gandhi National University for Women Bill, 2013.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M.M. PALLAM RAJU): Madam, I beg to move for leave to introduce a Bill to establish and incorporate a University in the State of Uttar Pradesh to provide for avenues of higher education and research facilities to the women in India and for matters connected therewith or incidental thereto. ...(*Interruptions*)

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish and incorporate a University in the State of Uttar Pradesh to provide for avenues of higher education and research facilities to the women in India and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI M.M. PALLAM RAJU: Madam, I introduce the Bill.

...(*Interruptions*)

MADAM SPEAKER: The House is adjourned to meet again at 11.30 A.M.

11.13 hrs

*The Lok Sabha then adjourned till Thirty Minutes past
Eleven of the Clock.*

11.30hrs

*The Lok Sabha re-assembled at Thirty Minutes past Eleven of the Clock.
(Madam Speaker in the Chair)*